

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 265 of 2012**

Dated: 22nd March , 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Brihanmumbai Electric Supply & Transport ...Appellant (s)
Undertaking**

Versus

**Maharashtra Electricity Regulatory Commission & Ors.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Ganesh Kamath
Mr. N.V. Bhandari
Mr. Bhoshale

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bhardawaja for R-1

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **26.04.2013.**

**(V.J. Talwar)
Technical Member
Ts/rkt**

**(Justice M. Karpaga Vinayagam)
Chairperson**